



TRAI Bhopal <traibhopal@gmail.com>

mportant : Comments Required for consultation paper on Audit related provisions of Telecommunication (Broadcasting and Cable) Services Interconnection (Addressable Systems) Regulations, 2017 and The Telecommunication (Broadcasting and Cable) Services Digital Addressable Systems Audit Manual

Azeem mian <azeemmian11@gmail.com>
To: TRAI Bhopal <traibhopal@gmail.com>

Wed, Aug 28, 2024 at 1:50 PM

Dear Sir

We are of the view that "the frequency of mandatory audit by the DPO should be reduced from once in every calendar year to once in every three calendar years. Alternatively, should small DPOs be allowed to conduct self-audit under Regulation 15(1) instead of being audited by BECIL or a TRAI panel auditor? DPOs should be completely exempted from audit. If the broadcaster has any concerns, the broadcaster can get the DPO's network audited on a calendar year basis."

Regrade
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